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**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 19.03.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP (IB) No. 77/9/HDB/2018
NAME OF THE COMPANY	Ind-Barath Power Gencom Ltd
NAME OF THE PETITIONER(S)	Sankthi Energy Pvt Ltd
NAME OF THE RESPONDENT(S)	Ind-Barath Power Gencom Ltd
UNDER SECTION	9 Of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
M.S. Mano Ranjani Mr. Y. Suryanarayana	Counsel	9848559322	M.S. Mano Ranjani

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
D.V.A.S. Ravi Prasad	Advocate	9440230074	Prasad

ORDER

19.03.2018 Heard Ms. Mano Ranjani, for Mr. Y.Suryanarayana, Learned Counsel for the Petitioner. Mr. D.V.A.S.Ravi Prasad, for the Respondent.

Mr. D.V.A.S.Ravi Prasad accepted notice for the Respondent, and request two weeks' time to file reply.

Post the Case on 04.04.2018.


Member(Judl)